

14.32 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

SEVENTY-SECOND REPORT

Shri Jhulan Sinha (Siwan): Sir, I beg to move:

"That this House agrees with the Seventy-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd November, 1960."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd November, 1960."

The motion was adopted.

Mr. Deputy-Speaker: **Shri T. C. N. Menon**—Absent. **Shri Vittal Rao.**

14.33 hrs.

INDUSTRIAL DISPUTES (AMENDMENT)* BILL

(Insertion of new Chapter VAA) by **Shri T. B. Vittal Rao**

Shri T. B. Vittal Rao (Khammam): Sir, I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

The motion was adopted.

Shri T. B. Vittal Rao: Sir, I introduce the Bill.

12.33½ hrs

EMPLOYEES' PROVIDENT FUNDS (AMENDMENT)* BILL

(Substitution of new Section for Section 6) by **Shri T. B. Vittal Rao**

Shri T. B. Vittal Rao (Khammam): Sir, I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds Act, 1952.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' Provident Funds Act, 1952."

The motion was adopted.

Shri T. B. Vittal Rao: Sir, I introduce the Bill.

12.34 hrs.

CHARITABLE TRUSTS BILL*

By **Shri Ram Krishan Gupta**

Shri Ram Krishan Gupta (Mahendragarh): Sir, I beg to move for leave to introduce a Bill to provide for the better supervision and administration of charitable trusts.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the better supervision and administration of charitable trusts."

The motion was adopted.

Shri Ram Krishan Gupta: Sir, I introduce the Bill.

*Published in the Gazette of India Extraordinary Part II—Section dated 25-11-1960.